

Read	District Court, Solapur Order No. Adm/2866/2020 dtd. 04/05/2020.
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O.No.JTW/2867/2020

ORDER

The following staff members on the establishment of Appeal Branch & Concerned Courts, District Court, Solapur are hereby directed to attend for all remand work & other urgent work i.e. all bail applications filed u/s. 438 & 439 of Cr.P.C. & Remand of accused in Jail through V.C. on the following date mentioned **at 11.00 a.m. to 02.00 p.m.**

On 05/05/2020, 10/05/2020 & 15/05/2020 Charge kept with Smt.U.L.Joshi, District Judge-5 & A.S.J., Solapur.

Sr.No	Name & Designation of the Staff members
1	Shri.Shri.A.R.Kulkarni, Superintendent
2	Shri.R.G.Avsare, Steno,
3	Shri.N.N.Khamitkar, Sr. Clerk
4	Shri.V.S.Kamble, Jr.Clerk
5	Shri.A.A.Chinnurkar, Jr.Clerk
6	Shri.G.C.Gyanbote, Jr.Clerk
7	Shri.S.T.Jadhav, Jr.Clerk
8	Shri.R.B.Nadaf, Jr.Clerk
9	Shri.S.M.Karle, Peon
10	Shri.P.B.Bhalekar, Peon

On 06/05/2020, 11/05/2020 & 16/05/2020 Charge kept with Shri.V.P.Avhad, District Judge-1 & A.S.J., Solapur.

Sr.No.	Name & Designation of the Staff members
1	Shri.S.W.Arole, Superintendent
2	Shri.S.A.Dande, Steno,
3	Shri.S.S.Oge, Sr.Clerk
4	Shri.S.V.Pawar, Sr.Clerk
5	Shri.Y.B.Pawar, Jr.Clerk
6	Shri.P.S.Pawar, Jr.Clerk
7	Shri.S.M.Shahabade, Jr.Clerk

8	Shri.K.D.Nadaf, Jr.Clerk
9	Shri.A.L.H.Shaikh, Peon
10	Shri.B.N.Bhosale, Peon

On 07/05/2020, 12/05/2020 & 17/05/2020 Charge kept with Shri.V.H.Patwadkar, District Judge-2 & A.S.J., Solapur.

Sr.No	Name & Designation of the Staff members
1	Shri.Shri.A.R.Kulkarni, Superintendent
2	Shri.R.G.Waghmare, Steno,
3	Shri.N.N.Khamitkar, Sr. Clerk
4	Shri.S.S.Baraskar, Jr.Clerk
5	Shri.A.A.Chinnurkar, Jr.Clerk
6	Shri.G.C.Gyanbote, Jr.Clerk
7	Shri.S.T.Jadhav, Jr.Clerk
8	Shri.R.B.Nadaf, Jr.Clerk
9	Shri.V.S.Kamble, Jr.Clerk
10	Shri.S.M.Karle, Peon
11	Shri.M.B.Dhonsale, Peon

On 08/05/2020 & 13/05/2020 Charge kept with Shri.D.K.Anbhule, District Judge-3 & A.S.J., Solapur.

Sr.No.	Name & Designation of the Staff members
1	Shri.S.W.Arole, Superintendent
2	Smt.M.M.Kulkarni, Steno,
3	Shri.S.S.Oge, Sr.Clerk
4	Shri.S.V.Pawar, Sr.Clerk
5	Shri.Y.B.Pawar, Jr.Clerk
6	Shri.P.S.Pawar, Jr.Clerk
7	Shri.S.M.Shahabade, Jr.Clerk
8	Shri.K.D.Nadaf, Jr.Clerk
9	Shri.A.L.H.Shaikh, Peon
10	Shri.T.P.Vadavrao, Peon

On 09/05/2020 & 14/05/2020 Charge kept with Shri. V.G.Mohite, District Judge-4 & A.S.J., Solapur.

Sr.No	Name & Designation of the Staff members
1	Shri.A.R.Kulkarni, Superintendent
2	Shri.D.S.Ulagadde, Steno,
3	Shri.N.N.Khamitkar, Sr. Clerk
4	Shri.V.S.Kamble, Jr.Clerk
5	Shri.A.A.Chinnurkar, Jr.Clerk
6	Shri.G.C.Gyanbote, Jr.Clerk
7	Shri.S.T.Jadhav, Jr.Clerk
8	Shri.R.B.Nadaf, Jr.Clerk
9	Shri.S.M.Karle, Peon
10	Shri.Khadakhade, Peon

Successive Bail Applications will receive in same crime u/s 438, 439 of Cr.P.C. Should be assigned to the same Court.

The above order shall remain inforce till 17/05/2020.

The Concerned staff members of all courts are hereby directed to update daily boards day to day up to 17th May, 2020.

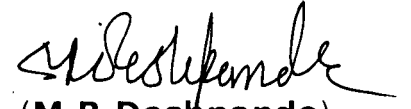
All concerned staff to note and attend the above date mentioned.

District Court, Solapur

Date 04/05/2020

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(M.R.Deshpande)

Principal District Judge, Solapur

Copy forwarded for information and necessary action to -

1. District Judge - 1 / 2 / 3 / 4 / 5 & A.S.J., Solapur
2. Ad-hoc District Judge -1 & A.S.J., Solapur
3. Ad-hoc District Judge - 2 / 3 & Asstt.S.J., Solapur.
4. Commissioner of Police, Solapur City.
5. Superintendent of Police, Solapur Rural.
6. Superintendent, Solapur District Prison, Solapur
7. Asstt.Suptd., Esstt. / Nazir, District Court, Solapur
8. Sr.Clerk, D.G.P. Office, Solapur.

9. President, Bar Association, Solapur.
10. Computer Section, District Court, Solapur.
11. Bench Clerk, Hon' ble Pri. District Judge, Solapur.